

Provider (ISP) licence to all Companies who apply for the same, and meet the eligibility criteria. On 6th November, 1998, i.e. on the date of announcement of the new ISP Policy, 47 applications were pending. There is no question of any shortlisting as far as ISP licences are concerned.

(b) Out of the 47 applications 26 licences have been issued. A list of these companies, alongwith their area of operations is shown in the enclosed statement. Six applications were withdrawn by the respective companies. Eight applications have been approved and the companies have been intimated to come for signing of the licence agreement. Seven applications are incomplete.

(c) Out of the 47 applications, 29 applications were submitted by July, 1998.

(d) These applications had not been cancelled by the Telecom Regulatory Authority of India.

(e) Not applicable in view of (c) and (d) above.

Statement

*List of Companies who have been issued ISP Licence * among the 47 Applicants*

S. No.	Name of Company	Category	Service Area
1	2	3	4
1.	MTNL	'B'	Delhi
2.	MTNL	'B'	Mumbai
3.	M/s Ortel Commn. Ltd.	'C'	Bhubaneswar
4.	M/s Rolta India Ltd.	'B'	Mumbai
5.	M/s Surevin Consultants (P) Ltd.	'C'	Ghaziabad
6.	M/s United Internet Commn. (P) Ltd. Mumbai	'C'	Jaipur
7.	M/s Bareilly Commn. (P) Ltd.	'C'	Bareilly
8.	M/s Paliwal Financial Services (P) Ltd. Panipat	'C'	Karnal
9.	M/s Somani Overseas Ltd. Surat	'C'	Surat
10.	M/s Arun Girija Commn. (P) Ltd. Patna	'C'	Patna
11.	M/s Kinjaru Appliances (P) Ltd. Ahmedabad	'C'	Rajkot
12.	M/s Eleclipse Network Pvt.Ltd.	'B'	Ahmedabad

1	2	3	4
13.	M/s Weikfield Mnemonix Infonetworks Pvt. Ltd.	'B'	Pune
14.	M/s S.N.C. Infotech Pvt. Ltd. Ghaziabad	'C'	Ghaziabad
15.	M/s Zaverchand Cyber Infotech (P) Ltd.	'C'	Vadodara
16.	Srishti Open System (P) Ltd. TVM	'C'	Trivandrum
17.	M/s Sukhkarta Fin Trade Pvt. Ltd. , Mumbai	'A'	All India
18.	M/s Trikon Electronics Pvt. Ltd., Mumbai	'B'	Mumbai
19.	M/s Suchibh Communications Pvt. Ltd. Satara (M.P.)	'C'	Satara
20.	M/s Punjab Commn. Ltd., Mohali	'B'	Punjab
21.	M/s S.K. Digital Technology Pvt. Ltd. Durgapur (W.B.)	'C'	Durgapur
22.	M/s C.S. Prosof Tech Informatics Pvt. Ltd., Madurai	'C'	Madurai
23.	M/s Indusind Cable Television Ltd., Mumbai	'B'	Mumbai
24.	M/s Indusind Distribution Ltd., Mumbai	'A'	All India
25.	M/s Jain Studio Ltd., New Delhi	'C'	Ghaziabad
26.	M/s Gateway Internet Service Pvt. Ltd., Kakinada	'C'	Rajahmundry

Bore Wells

3952. SHRIMATI RANEE NARAH : Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Assam has sought any financial assistance from the Union Government to undertake irrigation bore wells programme in the State for small and marginal farmers;

(b) if so, the details thereof;

(c) the total land in acres likely to be irrigated therefrom; and

(d) the time by which the funds are likely to be sanctioned and released?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) Government of Assam submitted a scheme to Union Government costing Rupees 96.2 crore for undertaking 54000 Shallow Tube Wells (STW) to irrigate an area of 1,62,000 Hectares (400310 Acres) and sought central assistance of Rupees 64.77 crore.

(d) Minor Irrigation Schemes which includes STW are planned and funded by the State Governments from their own budgetary resources. However, under Centrally Sponsored Scheme namely Ganga Kalyan Yojana, Central Assistance for Rs. 257.01 lakh, was released to the State Government of Assam for exploitation of Ground Water (Borewells and tubewells) during 1997-98.

Eco-Friendly Fertilizers and Pesticides

3953. DR. ASIM BALA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to promote use of eco-friendly, bio-pesticides, bio-fertilizer and bio-controls in the field of agriculture;

(b) if so, the details of the studies conducted in this regard; and

(c) the plans formulated to popularise the use such pesticides and fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) Based on studies carried out by various Institutes of Indian Council of Agricultural Research, Department of Bio-technology, Central Integrated Pest Management Centres, State Agricultural Universities and some of the Research and Development Centres in the Private Sector, bio-pesticides viz, neem and Bacillus-based pesticides, Aureofungin, Kasugamycin, Validamycin, Streptomycin, Sulphate and Tetracycline Hydrochloride have been registered by the Registration Committee under the Insecticides Act 1968, for controlling various insect pests and diseases in agriculture. Also, 10 parasites, 3 predators, 5 phyto-phagous insects and 8 insect/disease pathogens have been identified as major bio-control agents for the control of insect parts and diseases of various crops. On the basis of studies carried out by ICAR and National Bio-fertilizers Development Centre (NBDC) improved strains of bacteria to be used as bio-fertilizers have been identified besides improving shelf-life and standardisation of carrier material, storage conditions, packing material for bio-fertilizers. The NBDC, 6 Regional Centres and 58 Bio-fertilizers Production Units of Ministry of Agriculture are engaged in the production of bio-fertilizers.

(c) The plans being implemented to popularise the use of such eco-friendly bio-pesticides, bio-control agents and bio-fertilizers are as under:

(i) *Integrated Pest Management (IPM) technology is being promoted which inter-alia includes the use of bio-control agents, bio-pesticides and bio-fertilizers, instead of laying emphasis on the use of chemical pesticides and fertilizers;*

(ii) Establishment of 26 Central Integrated Pest Management Centres (CIPMCs) in 21 States and one Union Territory;

(iii) Establishment of Farmers' Field Schools (FFSs) for IPM training of Agricultural Extension Officers (AEOs) and farmers to promote the use of bio-control agents and bio-pesticides in agriculture;

(iv) IPM demonstrations under various Crops Schemes to demonstrate the use of bio-pesticides, pheromones and bio-control agents;

(v) Grants-in-aid to State Governments for setting up of 29 State Bio-control Laboratories @ Rs. 50 lakhs for each Laboratory;

(vi) Training of State functionaries in the production techniques of bio-control agents;

(vii) Simplified procedure and data requirements for the registration of bio-pesticides as well as commercialisation of bio-pesticides during the pendency of provisional registration;

(viii) Research and Development support by ICAR Institute and Department of Bio-technology on the bio-control agents bio-pesticides and bio-fertilizers;

(ix) The National Bio-fertilizers Development Centre, 6 Regional Centres produce and distribute bio-fertilizers;

(x) 58 Bio-fertilizers Production Units have been financed by the Department of Fertilizers with a total production capacity of 8,300 tonnes of bio-fertilizers per annum; and

(xi) Organising field demonstrations on bio-fertilizers by National and Regional Centres.

Regularisation of Casual Staff in Patna Doordarshan Kendra

3954. DR. C. P. THAKUR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the services of all casual staff working in Doordarshan Kendra, Patna have not been regularised even after decision given by Central Administrative Tribunal bench at Patna;

(b) if so, the details thereof;

(c) whether the studio which was constructed at the cost of Rs. 40 crore has not started functioning till yet;